

(c) The hours worked per day per electric engine available for use during 1981-82 on the Broad Gauge have been 19.8 registering substantial improvement over 16.7 in 1980-81. On Metre Gauge System which is only 166 kms. and 20 engines confined to Southern Railway, there has been a marginal fall from 13.5 to 12.8 mainly on account of the links of passenger services.

Railways have been taking several steps to increase the working hours of electric engines over the last two years which have continued over the last seven months also.

These are:

(1) Putting slow passenger trains in electrified territories on electric traction.

(2) All short distance feeder services and pilots were earlier run by steam. Progressively and selectively, these services are being brought on to electric traction.

(3) Originally, electrification was envisaged for trunk routes and through trains and working of sidings was entrusted to steam. Now, with phasing out of steam, electrification of important sidings is being undertaken.

(d) Quantity and value of coal saved during the period 1979-80 to 1982-83 are given below:

Year	Consumption during the year (in million tonnes)	Saving over the previous year (Qty. in million tonnes)	Estimated Money value (in crores of Rs.)	Saving over 1978-79 (in m. tonnes)
1979-80	11.39	0.24	3.36	0.24
1980-81	11.08	0.31	4.34	0.55
1981-82	9.83	1.25	21.87	1.80
1982-83	9.39 (Expected)	0.44	8.80	2.24

Central Board for unani Tibbi College
5292. SHRI RAMPRASAD AHIRWAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any demand of Unani professionals in the country was brought to the notice of this Ministry in 1978 or even before that a Central Board should be constituted for all Unani Tibbi Colleges in the country and each college should be affiliated to University concerned with the area of situation of the respective college;

(b) if so, the action taken by Government in this regard so far;

(c) whether Government propose to meet the demands of the unani professionals in the near future; if so, by when; and

(d) if not, the reasons therefor ?

(a) and (c). A submission was made to the Rajya Sabha Committee on Petitions (1977-78) by the representatives of the Unani profession in Andhra Pradesh, that a Central Board should be constituted for all Unani Tibbi Colleges and that these Colleges should be affiliated to Universities. The Committee in its report, did not make any recommendation on the subject.

(c) and (d) There is no proposal for the constitution of a Central Board for all Unani Colleges. Such colleges are affiliated either to universities or to the State Boards. The Central Council of Indian Medicine which was set up under the IMCG Act, 1970 (48 of 1970) has formulated uniform syllabus for undergraduate course. The Council has separate 'Unani Committee' and 'Unani Education Committee'.